

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 426  
IA/432/ND/2024, IA/354/ND/2024,  
IA/6141/ND/2023, New IA/1923/ND/2024 IN  
IB/685/ND/2022

**IN THE MATTER OF:**

Aditya Birla Finance Limited	...	Applicant
Versus		
Siti Broadband Services Private Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 25.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Lakshmeesh S. Kamath, Adv.  
Samriti Ahuja, Adv. Aditi Prakash

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **17.05.2024**.

**Sd/-**  
**(Court Officer)**